

Employment Exchanges

1163. Shri Raghunath Singh: Will the Minister of Labour and Employment be pleased to state:

(a) How many of the persons registered with Employment Exchanges during the last four years got jobs through them; and

(b) how many have not received any job since four, three, two and one years?

The Deputy Minister of Labour (Shri Abid Ali): (a) 8,30,900.

(b) The information is not available.

Utilisation of money under Second Five Year Plan

1164. Shri Raghunath Singh: Will the Minister of Planning be pleased to state which of the Ministries have utilised uptill now more than 60 per cent of the money allocated to them for the Second Five Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): The following Ministries have utilised more than 60 per cent of their Plan allocations up-till now:—

1. Commerce and Industry
2. Education.
3. Food and Agriculture.
4. Health.
5. Home Affairs.
6. Information and Broadcasting
7. Irrigation and Power.
8. Labour and Employment.
9. Railways.
10. Rehabilitation.
11. Scientific Research and Cultural Affairs.
12. Steel, Mines and Fuel.
13. Transport and Communications
14. Works, Housing and Supply.

Matches

1165. Shri Bibhuti Mishra: Will the Minister of Commerce and Industry be pleased to state:

(a) the total requirements of matches in India annually;

(b) the average value of matches exported annually; and

(c) the number of match factories in India (State-wise)?

The Minister of Industry (Shri Manubhai Shah): (a) 32 million gross boxes of 60 sticks.

(b) Exports of matches during the years 1957 and 1958 were of the value of Rs. 1,260 and Rs. 302, respectively.

(c) A statement is laid on the Table. [See Appendix II, annexure No. 96.]

Purchase of Immovable Property in Nepal

1166. Shri Bibhuti Mishra: Will the Prime Minister be pleased to state:

(a) whether the Indian citizens in Nepal have to face some restrictions for purchasing immovable property there;

(b) if so, whether any such restrictions have been imposed on Nepalese citizens in India; and

(c) if the answer to part (a) above be in the affirmative, what steps have been taken by the Indian Government to remove this ban?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, there are some restrictions on all foreigners in this respect.

(b) No.

(c) Government have so far not considered it advisable to take any action in this matter.

Land for Displaced Persons in Punjab

1167. Shri Daljit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the total acreage of evacuee land (cultivable and barren) which has not been allotted to any displaced person in Punjab so far (District-wise); and